



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG - 793001

www.megassembly.gov.in

Bulletin Part - I

BUDGET SESSION FRIDAY, MARCH 8, 2019

The House met at 10 a.m. with the Hon'ble Speaker in the Chair and sat till 1.05 P.m.
The day was allotted for Government Business.

1. NATIONAL ANTHEM:

National Anthem was played.

2. GOVERNOR'S ADDRESS:

The Hon'ble Governor addressed the House under Article 176 of the Constitution of India.

(Opposition party Members were not present inside the House)

3. The Speaker announced the Report of the Business Advisory Committee under Rule 230.

4. Shri Prestone Tynsong, Deputy Chief Minister in-charge Parliamentary Affairs moved:

"That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session".

5. PANEL OF CHAIRMEN:

The Speaker announced the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1) of the Rules of Procedure and Conduct of Business.

- i. Smti Dikkanchi D. Shira
- ii. Shri Renikton Lyngdoh
- iii. Shri Nujorki Sungoh

6. LAYING OF REPORT:

- i. Shri Conrad K. Sangma, Chief Minister in-charge Corporation laid the Meghalaya State Warehousing Corporation Annual Report & Account for the year 2016 - 17.
- ii. Shri Brening A. Sangma, MLA & Chariman, Public Undertakings Committee laid the Ninth Report of the Committee on Public Undertakings on the Report of the Comptroller and Auditor General of India for the year ending 31st March, 2013 and 31st March, 2016 pertaining to Commerce & Industries Department, Meghalaya Industrial Development Corporation Limited.

7. PRESENTATION OF SUPPLEMENTARY DEMANDS FOR GRANTS:

Shri Conrad K. Sangma, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2018 - 19.

8. INTRODUCTION OF BILL:

Shri Conrad K. Sangma, Chief Minister in-charge Political introduced the Meghalaya Lokayukta (Amendment) Bill, 2019.

9. OBITUARY REFERENCES:

Obituary References were made on the passing away of (L) Maulana Asrar-Ul-Haque, (L) Haider Aziz Safwi, (L) Nirupam Sen, (L) Crunden S. Sangma, (L) S. Rajendran, (L) George Mathew Fernandes, (L) Ladu Kishore Swain, (L) Vishnu Surya Naik Wagh and (L) Satyajit Biswas.
Rich Tributes were paid to the departed leaders.

Hon'ble Members who paid tribute and condoled were Shri Conrad K. Sangma, Chief Minister, Shri Zenith M. Sangma, Shri P.T. Sawkmie, Shri James K. Sangma, Minister, Shri Charles Pyngrope and the Hon'ble Deputy Speaker.

10. ADJOURNMENT:

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Monday, the 11th March, 2019.



Andrew Simons
Commissioner & Secretary
Meghalaya Legislative Assembly

No.SP/MLA/BLT/BUDGET19/1.,

Dated Shillong, the 8th March, 2019

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